

MR. SPEAKER: Let us take it tomorrow please.

DR. KARTIKESWAR PATRA (Balasore): I want to draw your kind attention and the attention of the august House to a very serious matter. A leather factory at Chandaneswar in Balasore district, Orissa has been established by Leather Corporation, Orissa where the entire money has been provided from out of the Defence fund. Nearly about Rs. 7 crores have been spent on this factory. The construction of the entire factory building, infrastructure, purchase of machinery have been completed. The requisite posts have been filled up.

But out of political consideration, since the factory has been established during the Congress Government, the present Janata Government is going to sell away the factory to a private party outside Orissa. Through you, I request the Central Government to please intervene in the matter. (*Interruptions*)

MR. SPEAKER: Now papers to be laid.

12.47 hrs.

PAPERS LAID ON THE TABLE

Annual Accounts of the Indira Gandhi National Open University, New Delhi, for the year 1989-90 and statement showing reasons for delay in laying the papers

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMTA BAN-

ERJEE): On behalf of Shri Arjun Singh, I beg to lay on the Table:-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 1989-90 together with Audit Report thereon under section 29 of the Indira Gandhi National Open University Act, 1985.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1561/92]

The Food Corporation of India (Staff) (second Amendment) Regulations, 1991 etc.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 45 of the Food Corporation Act, 1964:—

- (1) The Food Corporation of India (Staff) Second Amendment) Regulations, 1991 published in Notification No. E.P. 16(2)/86 in Gazette of India dated the 9th August, 1991.
- (2) the Food Corporation of India, (Death-cum-Retirement Gratuity) (First Amendment) Regulations, 1991 published in Notification No. EP. 16(2)/86 in Gazette of India dated the 9th August, 1991.
- (3) The Food Corporation of India (Contributory Provident Fund) (First Amendment Regulation, 1991 published in Notification No. EP. 16(2)/86 in Gazette of India dated